

RESERVE BANK OF INDIA

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RBI/2014-15/259 DPSS. CO. AD. No. 628 /02.27.005/2014-15

October 9, 2014

То

All Payment System Providers, System Participants and Prepaid Payment Instrument Issuers

Dear Sir /Madam.

Implementation of Section 51-A of UAPA, 1967 – Updates of the UNSCR 1267(1999) / 1989(2011) Committee's Al Qaida Sanctions List

Please refer to our circulars/instructions issued from time to time on the captioned subject. In this regard, we enclose copies of the circulars as listed below, issued by Department of Banking Operations and Development, Central Office, on the above subject.

- i. DBOD. AML. No. 2476/14.06.001/2014-15 dated August 14, 2014
- ii. DBOD. AML. No. 2741/14.06.001/2014-15 dated August 20, 2014
- iii. DBOD. AML. No. 3216/14.06.001/2014-15 dated August 28, 2014
- iv. DBOD. AML. No. 4016/14.06.001/2014-15 dated September 12, 2014
- v. DBOD. AML. No. 4645/14.06.001/2014-15 dated September 24, 2014
- 2. All Payment System Providers may note the contents of the above circulars.

Yours faithfully,

(Sangeeta Lalwani) General Manager

Encl: As above

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वी मंजिल, केंद्रीय कार्यालय भवन,शहीद भगत सिंह मार्ग, फोर्ट, मुम्बई - 400001 फोन Tel: (91-22) 2264 4995; फैक्स Fax: (91-22) 22691557; ई-मेल e-mail: <u>cgmdpssco@rbi.org.in</u>

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हिन्दी आसान है, इसका प्रयोग बढ़ाइए